

THE MINISTER OF HEALTH (DR. SUSHIXA NAYAR): (a) No.

(b) Does not arise.

(c) to (e) The Government of India have no information.

#### **DETECTION OF UNDECLARED GOLD**

99. SHRI PANNALAL SARAOGI: Will the Minister of FINANCE be pleased to state:

(a) whether any cases of undeclared gold have been detected after the promulgation of the Gold Control Order; and

(b) if so, the total value of gold that has been seized and action taken in the matter?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) and (b) The information is being collected and will be laid on the Table of the House.

#### **SALE OF ELECTRIC BULBS**

100. SHRI PANNALAL SARAOGI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that electric bulbs and their accessories are not available to the public at company rates; and

(b) if so the action taken by Government in the matter?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO): (a) and (b) The Government are aware of the position. The Tariff Commission has recently gone into the matter and their report has also since been received. It is under examination.

#### **DENTAL COLLEGE IN GUJARAT**

101. SHRI M. C. SHAH: Will the Minister of HEALTH be pleased to state:

(a) whether her Ministry has received information that the Govern-

ment of Gujarat are starting a Dental College in the State from June 1963; and

(b) if so, what is the aid proposed to be given for the purpose during the-Third Five Year Plan period?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) Yes.

(b) In accordance with the usual pattern, the Government of Gujarat will be entitled to Central assistance at the rate of 75 per cent, of the nonrecurring expenditure and 50 per cent., of the recurring expenditure subject to the ceilings laid down. The State Government expect during 1963-64, Central assistance amounting to Rs. 3.67 lakhs. Information about Central assistance for the remaining years of the Third Five Year Plan has not been received from the State Government.

#### **SPECIAL REQUEST TO THE AID INDIA CLUB**

102. SHRI N. SRI RAMA REDDY: Will the Minister of FINANCE be pleased to state whether any special request or representation has been made recently to the Aid India Club with regard to the Foreign Exchange requirements for the current year?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): Meetings of the India Consortium which are arranged under the aegis of the International Bank for Reconstruction and Development are usually preceded by an assessment of India's requirements of external assistance in the context of the prevailing economic situation and her development plans, by an economic Mission of the Bank. As in the past, the Bank Mission was supplied with a vast amount of statistics and data and furnished with details of projects and programmes which are included in the Annual Plan for 1963-64. Based on these, the Bank Mission makes a confidential report to the Consortium. There has been no question of our making any special request or representation to the Consortium.